**IN THE HIGH COURT OF JHARKHAND AT RANCHI**
**B.A. No. 11066 of 2021**
**....**

Laxman Munda @ Chunda Munda …. Petitioner

Versus

State of Jharkhand .... Opp. Party

....

**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

For the Petitioner : Mr. Anurag Kashyap, Adv.
For the State : Mr. Ravi Prakash, Spl.P.P.

....

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objection with it and submitted that the audio and video qualities are good.

02/10.09.2021 Office is directed to call for the status report from the court concerned and expected time to be consumed in conclusion of trial.

**(Rajesh Kumar, J.)**

*Shahid/*